

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.46
TO BE ANSWERED ON 30.11.2015**

Junk Food in Schools

46. SHRI DUSHYANT CHAUTALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that junk foods are available in majority of private schools across the country;
- (b) if so, whether any directions has been issued by the Union Government to State Governments to prevent sale of junk foods in schools;
- (c) if so, the details thereof and response from the States in this regard; and
- (d) the actions taken by the Government to curtail sale of junk foods in schools?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d) Education being a subject in the Concurrent List of the Constitution, majority of the schools are under the purview of the State Governments. It is, therefore, for the respective State/Union Territory Governments to prevent sale of junk food in schools. However, Central Board of Secondary Education (CBSE) has issued directions in November, 2008 to its affiliated schools to ensure that junk food, carbonated and aerated beverages are replaced with healthy snacks, juices and dairy products. The schools were also directed to involve doctors, nutritional experts and dieticians in designing the recipes for the menu and monitoring the quality of the food items.
